

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

09.12.2020

M.A./350/475/2020

S E RAILWAY

O.A./350/591/2020

-V/S-

(A) (IOTBC) (APPROPRIATE ORDER)

RAMANANDA MISHRA

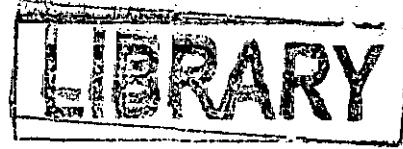
ITEM NO:18

FOR APPLICANTS(S) Adv. :

Mr. D. Chowdhury

FOR RESPONDENTS(S) Adv.:

Mr. A. Chakraborty



Notes of The Registry	Order of The Tribunal
	<p>Heard Id. counsel for both sides.</p> <p>The modification being already done, the M.A has become infructuous and is accordingly disposed of as infructuous.</p> <p>List the O.A on 15.02.2021.</p> <p>Interim order, if any, to continue till the next date.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">ss</p>